



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	For advancing Arguments	397/ 398	Manjunatha Dasa-ppa & Another Vs. Transglobal Power Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	GANKY COOTAIAH 9900648657	PETITIONER	
2.	JAYANATH VISWANATHAN 9445812541	RESPONDENTS	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Again Counsel for Petitioner requested for time. List it on 23/01/2018.


Member (T)


Member (J)